

(27)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:  
AT HYDERABAD

ORIGINAL APPLICATION NO.1145 of 1991

DATE OF JUDGMENT: 10th July, 1992

BETWEEN:

Mr. N. Swamiji ..

Applicant

AND

1. The Superintendent of Post Offices,  
Vizianagaram 531 202
2. The Director of Accounts (Postal),  
Andhra Circle,  
Hyderabad-1.
3. The Postmaster General,  
Visakhapatnam.
4. The Chief Postmaster General,  
Andhra Pradesh Circle,  
Hyderabad-1.
5. The Director of General of Posts,  
New Delhi-1.
6. The Union of India,  
represented by Secretary to  
the Communications,  
New Delhi. ..

Respondents

COUNSEL FOR THE APPLICANT: Mr. Krishna Devan

COUNSEL FOR THE RESPONDENTS: Mr. N. Bhaskar Rao, Addl. CGSC

CORAM: Hon'ble Shri T. Chandrasekhara Reddy, Member (Judl.).

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JUDGMENT OF THE SINGLE MEMBER BENCH DELIVERED BY THE HON'BLE  
SHRI T.CHANDRASEKHARA REDDY, MEMBER (JUDL.)

This is an application filed under Section 19 of the Administrative Tribunals Act, 1985 to declare that the applicant is entitled to get the daily allowance for the period of training of 72 days on his promotion as Junior Accounts Officer which commenced from 17.1.1990 to 29.3.1990 outside the headquarters.

2. Counter is filed by the respondents opposing the O.A.

3. We have heard today Mr. Krishna Devan, learned counsel for the applicant and Mr. Naram Bhaskar Rao, learned Additional Standing Counsel for the Respondents. Admittedly, the applicant had been sent for training on the promotion as Junior Accounts Officer from Vijayawada to Visakhapatnam as per the orders of his superiors. Admittedly, at the place where the applicant had to undergo the training, the Government had not provided lodging and boarding facilities to the applicant ~~free~~ <sup>should</sup> of cost. For all purposes, the applicant himself be deemed to have been on "official duty" while undergoing the said training. ~~As~~ <sup>Since</sup> the applicant had been sent for training as per ~~the orders of~~ his superior officer and as the applicant ~~must~~ be deemed to be on "official duty" while undergoing the said training, it will be just and

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To

1. The Superintendent of Post Offices, Vizianagaram Div., Vizianagaram-202.
2. The Director of Accounts (Postal) Andhra Circle, Hyderabad-1.
3. The Postmaster General, Visakhapatnam.
4. The Chief Postmaster General, Andhra Pradesh Circle, Hyderabad-1.
5. The Director General of Posts, New Delhi-1.
6. The Secretary to the Communications, Union of India, New Delhi.
7. One copy to Mr.Krishna Devan, Advocate, 2/2/1107/A/9 Tilaknagar, Hyderabad.
8. One copy to Mr.N.Bhaskar Rao, Addl. CGSC.CAT.Hyd.
9. One spare copy.

pvm.

4/20/31